

**रेलवे के ठेके**

\*545. { डा० राम मनोहर लोहिया :  
श्री रामसेवक यादव :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे मंत्रालय ने सहकार मंत्रालय की एक उच्च स्तरीय संयुक्त बैठक में हाल में ही स्वीकार किया है कि 5 लाख रुपये से कम रकम के ठेके श्रमिकों की सहकारी समितियों को दिये जायें ; और

(ख) यदि हां, तो विभिन्न रेलों में इस निर्णय की क्रियान्विति में क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० रामसुभग सिंह) : (क) और (ख). बैठक हुई थी, लेकिन उसका कार्यवृत्त अभी अन्तिम रूप से तैयार नहीं है ।

**The Coffee House, Janpath**

\*546. { Shri Inder J. Malhotra:  
Shri Jashvant Mehta:  
Shri Vidya Charan Shukla:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that India Coffee Board supplies coffee at cheaper rates to the management of the said establishment to supply coffee to Coffee House, Janpath, New Delhi with a view to enable the management of the said establishment to supply coffee to consumers at an agreed price;

(b) whether Government are aware that the management of the Coffee House raised the price of a cup of coffee twice during the last one year;

(c) whether it is a fact that the consumers of coffee have gone on strike and have organised themselves into a "Price Resistance Movement"; and

(d) whether Government are contemplating any action against the management?

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** (a) The India Coffee House, Janpath, New Delhi is one of the Approved Coffee Houses, to which raw coffee and powder are supplied by the Coffee Board at concessional rates, on condition that they should sell raw coffee and powder to the consumers at the rates at which the Coffee Board's Depot at Delhi sells to the consumers. However, no restriction is imposed by the Coffee Board on the selling price of liquid coffee sold by the Approved Coffee Houses.

(b) No, Sir.

(c) Government have learnt about the organisation of a "Price Resistance Movement" by the consumers of coffee.

(d) As the situation of this kind has arisen only recently, steps that could be taken against those Approved Coffee Houses who raise the price of liquid coffee unduly and thereby exploit the consumers, are under consideration of the Coffee Board. As soon as the Coffee Board evolves these steps in consultation with all concerned, it will be possible to bind these Coffee Houses to a price code for sale of liquid coffee also.

**Pig Iron Plant in Andhra Pradesh**

\*547. { Shri Rameshwar Tantia:  
Shri Himatsingka:  
Shri Bishanchander Seth:  
Shri B. P. Yadava:  
Shri Dhaon:  
Shri Vidya Charan Shukla:

Will the Minister of Steel and Mines be pleased to state:

(a) whether Government are considering to set up a pig iron plant in Andhra;

(b) if so, the broad outlines of the scheme; and

(c) whether any, and if so, what foreign collaboration will be available for this project?

**The Minister of Steel and Mines (Shri Sanjiva Reddy):** (a) to (c). Feasibility studies have been commissioned for the location of a few pig iron plants at various locations in the country including Andhra Pradesh. No specific offers for foreign collaboration for a pig iron plant in Andhra Pradesh have so far been received.

#### Rural Small Industries

\*548. { **Maharajkumar Vijaya Ananda:**  
**Shri M. N. Swamy:**  
**Shri P. Kunhan:**  
**Dr. Saradish Roy:**  
**Shri Imbichibava:**  
**Shri Mohan Swarup:**  
**Shri P. K. Deo:**  
**Shri Solanki:**  
**Shri Vishwa Nath Pandey:**  
**Shri N. R. Laskar:**  
**Shri Himatsingka:**

Will the Minister of **Industry and Supply** be pleased to state:

(a) whether Government have finalised any scheme under which foreign exchange allocation is to be made for the purpose of encouraging development of rural small industries;

(b) if so, the features of the said scheme; and

(c) whether it is proposed to administer the scheme through State Governments or through the normal Central Government agencies?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) to (c). Out of the foreign exchange allocation to the small scale sector for the period April-September, 1964 for items licensed by the Chief Controller of Imports and Exports, a separate quota of Rs. 50 lakhs has been earmarked for the import of components and raw materials for suitable production units in the small scale sector in rural areas. Similarly, a separate allocation of Rs. 25 lakhs has been made for import of various categories of steel by such units. This special quota will

be utilized in respect of applications from the following categories of small scale units:—

- (i) Units in rural industrial estates and semi-urban industrial estates situated in towns/villages with less than 15,000 population;
- (ii) Panchayat Samiti industries located in rural areas;
- (iii) Common Facility Centres in rural areas run by Industrial Cooperatives; and
- (iv) Units in areas falling under the Rural Industrialisation Programme sponsored by the Planning Commission in 45 selected areas.

The applications for import licence against the special quota have to be made in the usual forms through the State Government authorities to the Development Commissioner, Small Scale Industries.

#### Pig Iron Plants

\*549. **Shri P. K. Deo:** Will the Minister of **Steel and Mines** be pleased to state:

(a) whether it is a fact that Japanese assistance has of late been offered for the establishment of eight pig iron plants;

(b) if so, the nature and extent of the assistance offered; and

(c) the location of each plant and their individual production capacity?

**The Minister of Steel and Mines (Shri Sanjiva Reddy):** (a) No, Sir.

(b) and (c). Do not arise.

#### Manufacture of Cameras

\*550. { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri A. V. Raghavan:**  
**Shri Pottakkatt:**

Will the Minister of **Industry and Supply** be pleased to refer to the